

कोटा में 'मारफीन' बनाने का कारखाना

6292. श्री कृष्ण कुमार गोयल :

क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार राजस्थान के कोटा जिले में मारफीन बनाने का कारखाना लगाने का है क्योंकि वहाँ अफीम की वहुतायत में उगाई होती है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : सरकार मध्य प्रदेश और राजस्थान के पोस्ता उत्पादन क्षेत्रों में चौरा लगे पोस्त के डोड़ों से एलकालायड निकालने के लिये एक संयंत्र लगाने के प्रस्ताव पर विचार कर रही है। संयंत्र के स्थान के बारे में अभी तक अन्तिम निर्णय नहीं किया गया है।

**Cancellation of panel of selected cashiers/Clerks in State Bank of India, Bengal**

6293. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether State Bank of India, Bengal circle cancelled the panel of duly selected cashiers/clerks when the candidates became over aged;

(b) whether panel of such cashiers in all recruitment centres of West Bengal particularly at Calcutta kept pending for two/three years;

(c) whether in expectation of employment panel was kept but suddenly cancelled due to dearth of vacancy and simultaneously advertised for recruitment within an interval of two months; and

(d) whether Government propose to instruct State Bank to take these employees at least who have by this time crossed the prescribed upper age limit ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (d). State Bank of India has reported that in December, 1975, the bank took a decision to keep the waiting lists of candidates prepared by different recruitment zones alive for a maximum period of one year. Prior to this decision, waiting lists used to be kept operative till such time as a fresh recruitment test was held in the recruitment zone.

The bank has also reported that waiting lists of candidates which were more than one year old were cancelled in conformity with the bank's policy in this regard and not for want of vacancies. The policy has been uniformly followed at all offices, the only exception being in Calcutta where three candidates were given appointments from a waiting list which should have been cancelled. The bank has reported that this exception was made in compelling circumstances and have confirmed that these appointments were made strictly in order of merit. The bank has cautioned its circle office at Calcutta to strictly follow the instructions in future.

It is quite likely that some of the candidates in the cancelled lists might have in the meanwhile become overaged. State Bank of India has regretted its inability to consider their cases for employment. The Bank has reported that such candidates were not given any assurance for appointment in the Bank.

**Goa Allowance to employees of State Bank of India and subsidiary Banks**

6294. SHRI AMRUT KASAR : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether State Bank of India and Subsidiary Banks Employees Union (Goa) Unit has submitted a memorandum demanding the payment of special Goa Allowance which was arbitrarily stopped during emergency ; and

(b) if so, what steps have been taken for the payment of Goa Allowance to the Bank employees in Goa ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) State Bank of India and Subsidiary Banks Employees' Union (Goa) Unit has submitted a representation demanding the continuance of Goa Allowance. Banks were paying compensatory allowance to their employees posted in Goa branches called "Goa Allowance", since the liberation of Goa in 1962 in view of the unsettled conditions then obtaining in Goa. Such an Allowance was also paid by Central Government to their employees posted in G. a. After the conditions in Goa had stabilised, Government have discontinued payment of Goa Allowance to their employees with effect from 1-4-1969. Tough the banks were discussing with their Unions/Associations for a similar withdrawal, no agreement could be reached. In the circumstances, Indian Banks, Association after considering the matter, took a decision to discontinue this Allowance with effect from 1-11-1976.

(b) : A number of industrial disputes were raised in several banks and these have already been referred to Industrial Tribunal for adjudication under the Industrial Dispute Act, 1947.

State Bank of India have, how ever, informed that the bank and the All India State Bank of India Staff Federation of which the State Bank of India & Subsidiary Banks Employee Union is a constituent have reached an agreement that the allowance be withdrawn in four equal annual instalments beginning from 1st July, 1977.

**Setting up of Tourist complex by Haryana Government in Delhi.**

6295. SHRI KISHORE LAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any tourist complex is being set up by the Haryana Government at Kutab Minar in the Union territory of Delhi ;

(b) if so, the details of the plan ; and

(c) the benefits, if any, expected to accrue to Delhi ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) to (c) : It is understood that the Haryana Government has such a proposal but that details have not yet been worked out.

**वनस्पति घी को रंग देना**

6296. डा० रामजो सिंह : क्या बाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार वनस्पति घी को कुछ रंग देने के बारे में निदेश जारी करना चाहती है ताकि इसे शुद्ध घी के साथ मिलाये जाने पर रोक लग सके;

(ख) क्या ऐसा कोई रंग नहीं है जिसे यदि वनस्पति घी में मिलाया जाए तो उसका स्वास्थ्य पर बुरा प्रभाव न पड़े;

(ग) यदि ऐसा रंग हो तो उसे वनस्पति में न मिलाये जाने के क्या कारण हैं और यदि ऐसा रंग नहीं है, तो क्या सरकार का विचार इस मामले को वैज्ञानिकों को सौंपने का है; और

(घ) यदि हां, तो इसे कब सौंपा जाएगा ?

बाणिज्य तथा नागरिक पूति और सहकारिता मंत्री (श्री मोहन धारिया) :

(क) जी नहीं ।

(ख) से (घ). इस मामले पर विशेषज्ञों की एक समिति द्वारा विचार किया गया था बहुत से रंजक द्रव्यों की जांच करने के बाद समिति ने उनमें से किसी को भी इस प्रयोजन के लिए उपयुक्त नहीं पाया। समिति का विचार था कि इस समय तिल के तेल के अनिवार्य प्रयोग से वनस्पति को प्रच्छन्न रूप से जो रंग दिया जा रहा है, उससे प्रयोजन सिद्ध हो जाएगा।

**Development of Tourism in Orissa**

6297. SHRI GIRIDHAR GOMANGO Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry have received proposals from the Government of Orissa regarding development of Tourism in various districts of that State where there is possibility of tourist attractions, if not for foreigners at least for home tourists ;

(b) if so, the names of the places identified for the development ; and

(c) the funds allocated by his Ministry for 1977-78 for the purpose ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) to (c) : The Central Department of Tourism has received in the last 3 years the following proposals regarding tourism development in Orissa from the State Government :

(i) Provision of a motor launch at Chilka lake (District Puri).

(ii) Expansion of the tourist bungalow at Barkul (District Puri) ;

(iii) Development of a Lion Safari Park at Nandan Kanan (District Cuttack) ;

(iv) Construction of a forest lodge at Simlipal National Park (District Mayurbhanj) ;